



NATIONAL HUMAN RIGHTS COMMISSION

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**COLLABORATIVE TRAINING PROGRAMME
WITH NATIONAL HUMAN RIGHTS COMMISSION**

The National Human Rights Commission invites proposals for conducting collaborative training programme with National Human Rights Commission (NHRC) for One Day/Two Days/Three Days in Human Rights from Academic Institutes like Universities, Colleges, Administrative Training Institutions (ATIs)/Police Training Institutes (PTIs)/Judicial Training Institutes (JTIs)/NGO's/SHRCs etc. for the financial year 2022-23. Institutes are requested to submit their proposal for conducting the programme for the Q/E September 2022 latest by 30 July 2022 and for the Q/E Dec 2022 latest by 31st October 2022 and for the last quarter i.e. March 2023 latest by 31 December 2022.

2. National Human Rights Commission collaborates by way of financial assistance to the Institutes/Organisations and provides the template for conducting such trainings. The detailed guidelines are available on our website viz www.nhrc.nic.in/training -&- [research/training](http://www.nhrc.nic.in/research/training) -programmes/training- guidelines. The Training guidelines of NHRC will be strictly adhered in all respect.

3. The financial/funding rules applicable to such programmes would be in line with the general financial/funding rules applicable to all training programmes as described below:-

For Training Programme to be conducted OFFLINE mode:

| <u>S.No.</u> | <u>Training Module</u> | <u>Duration</u> | <u>Institution Type</u> | <u>Total Budget Proposed (in Rs.)</u> |
|--------------|------------------------|-----------------|---|---------------------------------------|
| (i) | Basic Training | 01 day | ATIs/PTIs/JTIs/SHRCs or similar Govt. institutions | 75,000.00 |
| | | | Academic Institutions like Universities, Colleges, etc. | 75,000.00 |
| (ii) | Advance Level Training | 02 days | ATIs/PTIs/JTIs/SHRCs or similar Govt. institutions | 1,50,000.00 |
| | | | Academic Institutions like Universities, Colleges, etc. | 1,50,000.00 |
| (iii) | Training of Trainers | 03 days | ATIs/PTIs/JTIs/SHRCs or similar Govt. institutions | 2,25,000.00 |
| | | | Academic Institutions like Universities, Colleges, etc. | 2,25,000.00 |

NB: 10 % Contribution of total budget is mandatory for Universities/Colleges/SHRCs/NGOs.

Universities/Colleges must submit NAAC and UGC recognition certificate.

For Training Programme to be conducted ONLINE mode;

Keeping in view the present pandemic situation, it has been decided by the Commission to permit the institutions/organizations to do Training Programme on online platform. The budget and other conditions of the Online Training Programme would be as under:-

| S.No. | Item of Expenditure | Total Expenditure |
|-------|--|-------------------|
| 1. | Honorarium for 4 Resource Persons @ Rs.3000/- per Resource Person | Rs.12,000 |
| 2. | Stipend @ Rs.500/- for 50 participants | Rs.25,000 |
| 3. | Misc. & Contingencies inclusive of Recording/ Photography, internet charges etc. | Rs.13,000 |
| 4. | Total grant to be accorded by NHRC | Rs.50,000 |

4. The above grants will be provided subject to the conditions that
- i) All payments by the Institutions/Organizations to the Resource Persons and Participants of the Human Rights Training Programme will be made by ECS only, and, a proof of which would be provided by the Institutions/Organizations to the Commission at the time of submission of Utilization Certificate/ Settlement.
 - ii) The above grant is for One Day Training Programme only.
 - iii) This above Online Training Programme will be applicable in the Pandemic period declared by the Government or in any unforeseen exigency, for which prior approval of the Commission would be required.
 - iv) The institution/organization shall provide the link to the person designated by the Commission to attend the programme from NHRC side well in advance.
 - v) Since in Online Training Programme the Institutions/Organizations would utilize their own network system thus contribution of Institutions/Organizations towards Human Rights Training Programme has not been placed.

All other conditions of the Training Guidelines of the Commission will remain same.

(Mukesh Kulshreshtha)
SRO (Training)